

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

CP No. 115/CB/2021, IA (Comp. Act) No. 1/CB/2021
 IA (Comp. Act) No. 2/CB/2021

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Union of India (Debashish Bandopadhyay) -Vs- Hari Machines Ltd.
Under Section	241-242

For Petitioner (s)

Mr. P. K. Parhi, Adv.

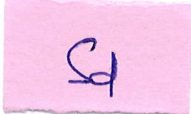
For Respondent (s)

Mr. P. P. Bishwal, Adv. (R1)

ORDER

Ld. Proxy Counsel Mr. P. K. Parhi appears on behalf of counsel on record for the applicant i.e., Union of India. Submits that Ld. Counsel is indisposed of viral fever, therefore, unable to appear before this Tribunal today. Seeks short adjournment. R1 is represented by Ld. Counsel Mr. P. P. Bishwal. In consideration of request of the petitioner side, matter adjourned to 15.11.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)